BEFORE SHRI R.RAGUPATHI, ADDITIONAL SECRETARY & FIRST APPELLATE AUTHORITY

(Under Section 19 of RTI Act, 2005) MINISTRY OF LAW & JUSTICE:DEPARTMENT OF LEGAL AFFAIRS Room No. 408, 'A' Wing, Shastri Bhavan, New Delhi-110 001

Appeal No.23(41)2012-IC

Dated: 10.04.2012

IN THE MATTER OF:

Shri OP Kapoor, B-7, Mayapuri, Phase-I New Delhi-110 064.

. Appellant

Versus

Central Public Information Officer, Ministry of Law & Justice, Department of Legal Affairs, Shastri Bhavan, New Delhi.

Respondent

DATE: TENTH APRIL TWO THOUSAND AND TWELVE

ORDER

10.04.2012

This appeal was taken up for hearing today.

- The Appellant was absent. From the Respondent side Shri Nirmal Singh, CPIO, Ms. Asha Sota, CAPIO/US, Shri Inder Kumar, Addl. Legal Adviser and Shri Jagdish Kumar, SO, Implementation Cell were present.
- 3. The Appellant-Applicant filed an application dated 3/2/2012 seeking information relating to Delhi Street Charges (Vehicle Fund) Regulations, 2006 and the Respondent-CAPIO, vide her letter dated 24/02/2012 furnished the information sought by the Appellant. Aggrieved by the information supplied by the Respondent-CAPIO, he preferred the present appeal dated 04.03.2012 received on 14.03.2012.
- 4. On perusal of records placed before me and the comments furnished by the Respondent-CPIO, thereafter, I am of the view that the Appellant-Applicant's application dated 3/2/2012 was transferred to Chief Secretary, Govt. of NCT of Delhi, vide CAPIO's letter dated 24/2/2012 as the subject-matter pertained to that Government. The Appellant-Applicant may approach/appeal directly to the Government of NCT of Delhi. In view of the above, the appeal is ______ dismissed being devoid of merits
- Appeal dismissed.
- In case, the Appellant is not satisfied/convinced with this Order, he may file 2nd Appeal before the Hon'ble CIC, 2nd Floor, August Kranti Bhavan, Bhikaji Cama Place, New Delhi-110066 within the time period as prescribed under the provision of RTI Act, 2005.

Additional Secretary & Appellate Authority

(R. RAGUPATHI

To

Shri OP Kapoor, B-7, Mayapuri, Phase-INew Delhi-110 064. (by Speed Post)

Shri Nirmal Singh, CPIO, D/o Legal Affairs, 'A' Wing Shastri Bhavan, New Delhi.

3) Shri Jagdish Kumar, SO, Impl. Cell, D/o Legal Affairs, Shastri Bhavan, New Delhi.